

SIKKIM



GOVERNMENT

GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Monday 16th December 2024

No. 537

HIGH COURT OF SIKKIM GANGTOK

No. 63/HCS

Dated: 20.02.2024

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to order the following rates of Daily Allowance(DA) to be paid to High Court employees while on official tour within and outside the State *w.e.f.*, 01.01.2024:-

Daily Allowance within Sikkim

Levels	Ordinary DA(Rs.)	DA inclusive of Hotel Accommodation Charges (Rs.)
I	900	2,000
II	750	1,800
III	600	1,600
IV	550	1,400
V	500	1,200

Daily Allowance outside Sikkim

	Ordinary DA(Rs.)	
Levels	State & UT Capitals	Other Places
I	2,000	1,500
II	1,700	1,400
III	1,500	1,200
IV	1,200	1,000
V	1,000	800

Daily Allowance outside Sikkim inclusive of Hotel accommodation charges

Levels	State & UT Capitals	Other Places
I	3,700	3,200
II	3,200	2,800
III	2,700	2,500
IV	2,200	2,000
V	2,000	1,700

Further, the above rates shall be enhanced @10% after every three years.

By Order,

(Prajwal Khatiwada)
Registrar General
High Court of Sikkim